Annexure - 8

Name of the corporate debtor: Kredo Beauty Private Limited; Date of commencement of CIRP:16 January 2020; List of creditors as on:31.03.2020

List of operational creditors (Other than Workmen and Emplyees and Government Dues)

Sl.No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Manju Chaudhary	-	31.01.2020	10000	10000	Financial	-	-	No	-	-	-	-	-	In relation to Lease Rental
2	M/s Deepak K Thakkar & Assoc	-	22.01.2020	11800	11800	Financial	-	-	No	-	-	-	-	-	In relation to Audit Fees
3	Head, GMBH (Austria)	-	Letter date 06.02.2020	USD 32770.22	2083876	Financial	-	-	No	-	-	-		-	Correspondence vide mail dated 09.02.2020 sent to party to submit the claim in prescribed form, hence not yet admitted.
4	Punjabi Accessoriezz Private Limited	U74994 MH2007 PTC170 640	NA	Not yet submitted			-	-	No	-	-	-	-	-	Operational creditor is the applicant/petitioner in the present matter for initiation of CIRP of M/s Kredo Beauty Pvt. Ltd. No claim has been submitted by applicant/petitioner to IRP. On perusal of audited accounts, it is observed that outstanding dues are to the tune of Rs.19,41, 800/- . IRP has intimated the applicant/petitioner to submit its claim vide correspondence dated 24.01.2020, 25.01.2020 and 01.02.2020 but no response from applicant/ petitioner. The same facts shall be placed before CoC for further discussion. In mean while, the claim is awaited from the applicant/petitioner.
	Total Claims				2105676										